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Annexure-5

Name of the corporate debtor: Richa Industries Limited; Date of commencement of liquidation: 11.06.2025; List of stakeholders as on: 28.08.2025

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	(Amount in ₹)		Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted			Amount of claim rejected	Amount of claim under verification	
1	State Tax Officer, Department of Goods and Service Tax	Government of Maharashtra, Pune	09/07/2025	9,65,79,471.00	9,65,79,471.00	GST Dues	NIL	NA	0.99%	NIL	NIL	NIL	NIL	NA
2	Assistant Commissioner, Central Goods and Service Tax	Division Kashipur	10/07/2025	11,44,59,011.00	11,44,59,011.00	GST Dues	NIL	NA	1.17%	NIL	NIL	NIL	NIL	NA
3	State Tax Officer, Department of Goods and Service Tax	Government of Gujarat	11/07/2025	31,91,375.00	31,91,375.00	GST Dues	NIL	NA	0.03%	NIL	NIL	NIL	NIL	NA
4	Assistant Commissioner of Income Tax, Circle I	Faridabad	09/07/2025	1,17,95,19,307.00	1,17,95,19,307.00	Income Tax dues	NIL	NA	12.10%	NIL	NIL	NIL	NIL	NA
5	The Regional Director, ESIC	Dehradun	08/05/2025	59,348.00	59,348.00	ESI Dues	NIL	NA	0.00%	NIL	NIL	NIL	NIL	NA
6	DGM(F) Cum Estate Manager	Haryana State Industrial and Infrastructure	15/07/2025	3,51,736.00	3,47,876.00	Operational debt- HSIIDC	NIL	NA	0.00%	NIL	NIL	3,860.00	NIL	Claim upto LCD is accepted only

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		Development Corporation Limited, IMT Manesar												
7	Regional Provident Fund Commissioner II, Employees Provident Fund Organization	Government of Uttarakhand	As the liquidator on the basis of the books email the department for submitting their claim but the department were unresponsive	1,73,374.00	1.00	EPFO Dues	NIL	NA	0.00%	1,73,373.00	NIL	NIL	NIL	The same is pending verification as EPFO has not submitted the reply to the liquidator for queries raised
8	Regional Provident Fund Commissioner II, Employees Provident Fund Organization	Government of Haryana	As the liquidator on the basis of the books email the department for submitting their claim but the department were unresponsive	2,21,00,978.00	1.00	EPFO Dues	NIL	NA	0.00%	2,21,00,977.00	NIL	NIL	NIL	The same is pending verification as EPFO has not submitted the reply to the liquidator for queries raised
9	EPFO dues as per the CD books not claimed by EPFO	Faridabad Unit	NA	-	-	EPFO Dues				34,52,683.00				As per CD books EPF dues from June 2024 to June 2025 are pending
10	ESI dues as per the CD books not claimed by ESI	Faridabad Unit	NA	-	-	ESI Dues				7,49,801.00				As per CD books ESI dues from June 2024 to June 2025 are pending
11	Uttarakhand Building and other Construction Workers Welfare Board	Dehradun, Uttarakhand	Claim not submitted as per the prescribed form given under the IBC Liquidation Regulations	50,86,589.00	1.00	Outstanding labor cess	NIL	NA		50,86,588.00	NIL	NIL	5E+06	Requisite documents pending for verification

	TOTAL			1,42,15,21,18 9.00	1,39,4 1,56,3 91.00				14.30%	3,15,63, 422.00		3,860.00		
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Mohit Chawla
 Liquidator
 Richa Industries Limited
 IBBI/IPA-001/IP-P00524/2017-2018/10949

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